

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV**

**ITEM No. 201  
CAA-45/ND/2021**

**IN THE MATTER OF:**

Paramount Iron and Steel Works Pvt. Ltd. And Paramount Universal Pvt.  
Ltd. ....**Applicant**

**Order under Section 230-232.**

**Order delivered on 22.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :  
For the Respondent :

**CLARIFICATION**

None for the applicant. In the interest of justice, adjourned to  
23.03.2021

Sd/-  
**SUMITA PURKAYASTHA  
MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH  
MEMBER (J)**